



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,4th January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH

COURT NO: 2

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
18	WP(C)/1326/2020 PART-HEARD, FIXED	M/S. BHATTER TRADERS AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	MR. N J GOGOI (R-2) SC, AGRICULTURE MARKETING BOARD.
	WITH 19 WP(C)/6720/2017	NEZONE FOODS PRIVATE LTD. Versus THE STATE OF ASSAM and 3 ORS.	MR.A PARVEZ MR.M DUTTA MR.S SINGHA	MR. N J GOGOI (SC, ASSAM STATE AGRICULTURE MARKETING BOARD) SC, AGRI. DEPARTMENT
	WITH I.A.(Civil)/4019/2019 in WP(C)/6720/2017	NEZONE FOODS PVT. LTD. Versus THE STATE OF ASSAM and 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	MR. P SAIKIA
	WITH 20 WP(C)/6723/2017	LAHKAR UDYOG PRIVATE LTD. Versus THE STATE OF ASSAM and 3 ORS.	MR.A PARVEZ MR.S CHAMARIA MR.M DUTTA MR.S SINHA	N J GOGOI (SC, ASSAM STATE AGRICULTURE MARKETING BOARD) SC, AGRI. DEPARTMENT
	WITH I.A.(Civil)/4021/2019 in WP(C)/6723/2017	LAHKAR UDYOG PVT. LTD. Versus THE STATE OF ASSAM and 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	MR. P SAIKIA MR. N J GOGOI (SC, ASSAM STATE AGRICULTURE MARKETING BOARD)
	WITH 21 WP(C)/6728/2017	INDRAPRASTH ROLLER FLOUR MILLS Versus THE STATE OF ASSAM and 3 ORS.	MR.A PARVEZ MR.M DUTTA MR.S SINGHA	MR.S CHAMARIA MR N J GOGOI (SC,ASSAM STATE AGRICULTURE MARKETING BOARD) SC, AGRI. DEPARTMENT
	WITH I.A.(Civil)/4023/2019 in WP(C)/6728/2017	INDRAPRASTH ROLLER FLOUR MILLS Versus THE STATE OF ASSAM and 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	MR. P SAIKIA
	WITH 22 WP(C)/2534/2019	M/S. KRISHNA TRADING COMPANY AND ANR. Versus THE STATE OF ASSAM AND 5 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM MR. N J GOGOI (SC, ASAMB) MR. N J GOGOI (SC, ASAMB)

23	WITH WP(C)/2557/2019	M/S. JAYSHREE RAJASTHAN STORES AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM MR. N J GOGOI (SC, ASAMB) MR. N J GOGOI (SC, ASAMB) SC, AGRICULTURE MARKETING BOARD.
24	WITH WP(C)/2559/2019	M/S. MORE ENTERPRISE AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM MR. N J GOGOI (SC, ASAMB) MR. N J GOGOI (SC, ASAMB) SC, A S A M B
25	WITH WP(C)/2658/2019	M/S. JAI BAJRANGBALI FOOD PRODUCTS AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N GOGOI MS. N MECH MR. N HAWELIA	GA, ASSAM MR. N J GOGOI (SC, ASAMB) MR. N J GOGOI (SC, ASAMB) SC, A S A M B
26	WITH WP(C)/2667/2019	M/S. SITARAM RAMESWARLAL AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM
27	WITH WP(C)/2670/2019	M/S. RADHAKRISHNAN FLOUR MILLS AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM MR. N J GOGOI (SC, ASAMB) MR. N J GOGOI (SC, ASAMB)
28	WITH WP(C)/2671/2019	M/S. RATHI TRADERS AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM MR. N J GOGOI (SC, ASAMB) MR. N J GOGOI (SC, ASAMB)
29	WITH WP(C)/2672/2019	M/S. MODI ENTERPRISE AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM MR. N J GOGOI (SC, ASAMB) MR. N J GOGOI (SC, ASAMB)
30	WITH WP(C)/2675/2019	M/S. ASKARAN AMIT KUMAR PRINCHA AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM MR. N J GOGOI (SC, ASAMB) MR. N J GOGOI (SC, ASAMB)
31	WITH WP(C)/1328/2020	M/S. MAHABIR OIL TRADERS INDUSTRIES AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	MR. N J GOGOI (R-2) SC, AGRICULTURE MARKETING BOARD.

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LEAVE NOTE OF ADVOCATES FOR 04/01/2023

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR B D DAS	12-12-2022	To	06-01-2023
3)	MR. B NATH	16-12-2022	To	06-01-2023
4)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
5)	MR. M ISLAM	20-12-2022	To	09-01-2023
6)	MR. B BARMAN	02-01-2023	To	06-01-2023

7)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
8)	MR A KAKOTI	22-12-2022	To	05-01-2023
9)	MS D D ROY	22-12-2022	To	06-01-2023
10)	MR. N ANAND	02-01-2023	To	06-01-2023
11)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
12)	MS R D MAZUMDAR	02-01-2023	To	06-01-2023
13)	MRS. B GOGOI	03-01-2023	To	05-01-2023
14)	MRS. R S CHOWDHURY	04-01-2023	To	06-01-2023
15)	MR. P PATHAK	03-01-2023	To	27-01-2023
16)	MR D K BORDOLOI	04-01-2023	To	04-01-2023
17)	MR. R BORUAH	05-01-2023	To	11-01-2023
18)	MR. P DEKA	04-01-2023	To	06-01-2023



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 4

[CIVIL BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2023 TO 03-03-2023
(RELATING TO CIVIL BENCH-II), ALONG
WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
58	WP(C)/7113/2022 FIXED	MD. SURUJ ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. M ALI MR. R ISLAM J. E. SARKAR	SC, ELEM. EDU
59	WP(C)/8367/2022 FIXED	PRANITA BAISHYA Versus THE STATE OF ASSAM AND 8 ORS.	MR C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE
60	WP(C)/23/2023 B/O	SARAM DAS Versus THE STATE OF ASSAM AND 5 ORS	MS. S B CHOUDHURY MR. S K DAS	SC, ELEM. EDU GA, ASSAM
BAIL HEARING (BA)				
61	Bail Appln./2663/2022 WITH SCANNED COPY OF CASE RECORD, FIXED	AJAY JAISWAL Versus NARCOTICS CONTROL BUREAU	MR H R A CHOUDHURY MR. S ROY MR. M H LASKAR MR. M A CHOUDHURY	SC, NCB
ORDERS				
62	WP(C)/1890/2021 B/O	ABUL KALAM AZAD Versus THE STATE OF ASSAM AND 10 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	SC, ELEM. EDU GA, ASSAM MR. M U MONDAL MS. N NASRIN MD. I H KHAN

LEAVE NOTE OF ADVOCATES FOR 04/01/2023

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE PARTHIVYOTI SAIKIA**

COURT NO: 6

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP HEARING
CAUSELIST DATED 02-01-2023 TO
03-03-2023(RELATING TO SPECIAL
DIVISION BENCH),ALONG WITH THE
FOLLOWING MATTERS**

**LEARNED ADVOCATES ARE REQUESTED TO
REMAIN PRESENT WHILE TAKING MATTERS
OF THE HEARING CAUSELIST]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
13	WP(C)/6937/2021 FIXED	KHURSHED GUL KHAN AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. M HAQUE MR. DITUL DAS MR. R RAHMAN	MR. SURAJIT DAS (R-6) GA, ASSAM MR. R MAZUMDAR (R-5) MR H BEZBARUA (R-5) MS SURAYA RAHMAN (R-6) MR SARFRAZ NAWAZ (R-6) MR. J ABBAS (R-6) MR S A BARBHUYAN (R-6) MR S T ADNAN (R-6) MS. P KHATUN (R-6) MS. F H AHMED (R-6)
ORDERS				
14	I.A.(CrI.)/451/2022 WITH OFFICE NOTE, LCR 6 FILES, P.B.-4, FIXED in CRL.A(J)/81/2022 WITH CRL.A(J)/81/2022	JAHEDA BEGUM Versus THE STATE OF ASSAM	MS. B D SARMAH	
		JAHEDA BEGUM Versus THE STATE OF ASSAM	MS. B D SARMAH LEGAL AID COUNSEL	
15	CrI.A./36/2022 WITH I.A.(CrI.)/92/2022 in CrI.A./36/2022	HAFIJUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR G SAHU MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
		HAFIJUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR G SAHU MR. S A HUSSAIN MR D J HALOI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 04/01/2023

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BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 6

**[THIS BENCH WILL SIT AFTER RISING OF
THE SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Crl.A./121/2021 PART-HEARD, BY SLIP, WITH LCR 10 FILES	THE STATE, NATIONAL INVESTIGATION AGENCY Versus AKHIL GOGOI AND 3 ORS	MR. R K D CHOUDHURY MR D SAIKIA, ADVOCATE GENERAL,ASSAM.. SC, NIA	MR. K N CHOUDHURY (R-2) MR S BORTHAKUR (R- 2,3,4) MS. P BORAH (R-2,3,4) MR R SENSUA (R-2) MR. D J DAS MR. D J DAS MR D BORAH (R-1)
	WITH			
2	Crl.A./122/2021	THE STATE, NATIONAL INVESTIGATION AGENCY Versus AKHIL GOGOI AND 3 ORS	MR. R K D CHOUDHURY MR D SAIKIA, ADVOCATE GENERAL,ASSAM.. SC, NIA	MR. S BORTHAKUR(R-1,2,3 & 4) MS. P BORAH(R-1,2,3 & 4)

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17)	MR. R BORUAH	05-01-2023	To	11-01-2023
18)	MR. P DEKA	04-01-2023	To	06-01-2023



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.1-65), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
54	WP(C)/8365/2022 FIXED	NO. 10245224N LNK HEMANTA BORDOLOI Versus THE UNION OF INDIA AND ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K M MAHANTA M R Sharma	DY.S.G.I.
55	WP(C)/17/2023 B/O	CHAKRESWAR KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MR. D P BORAH MR B PAUL	GA, ASSAM SC, REVENUE
56	WP(C)/18/2023 B/O	SAKINA AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MS S DAS	GA, ASSAM
57	WP(C)/22/2023 B/O	ANINDITA JODDAR Versus THE STATE OF ASSAM AND 5 ORS	MRS R BEGUM MR. N AHMED MR R A AHMED MR M AHMED	GA, ASSAM
58	WP(C)/27/2023 B/O	BINOD CHANDRA ROY Versus THE STATE OF ASSAM AND 6 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM SC, WATER RESOURCE SC, FINANCE

LEAVE NOTE OF ADVOCATES FOR 04/01/2023

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR B D DAS	12-12-2022	To	06-01-2023
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CIVIL BENCH-IV

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2023 TO 03-03-2023
(RELATING TO CIVIL BENCH-IV, FROM
ITEM NOS.1-65), ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
51	WP(C)/1575/2022 FIXED	M/S BRAHMAPUTRA TELE PRODUCTIONS PVT LTD Versus THE UNION OF INDIA AND 5 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST MR. S C KEYAL
52	WP(C)/7994/2022 B/O	TTC-AKELIK-AGOG JV Versus THE UNION OF INDIA AND 3 ORS.	MR. P BORA MR. A CHETIA MR M SAHEWALLA MS T J SAHEWALLA MS K BHATTACHARYYA	MR. S S ROY DY.S.G.I.
53	WP(C)/8185/2022 FIXED	JITUMANI DAS Versus THE COMMISSIONER OF EXCISE AND 3 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS	GA, ASSAM SC, EXCISE DEPTT.
54	WP(C)/8416/2022 FIXED	NAZIR HUSSAIN LASKAR AND 46 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	GA, ASSAM SC, REVENUE SC, WATER RESOURCE
55	WP(C)/21/2023 B/O	JINNAT ARA BEGUM Versus THE UNION OF INDIA AND 6 ORS	MR. A R BHUYAN MR. M A I HUSSAIN	GA, ASSAM DY.S.G.I.
56	WP(C)/24/2023 B/O	BARAK ISPAT PRIVATE LIMITED Versus THE STATE OF ASSAM AND 5 ORS	DR. ASHOK SARAF MR. S CHETIA	SC, AG SC, APDCL
57	WP(C)/25/2023 B/O	M/S BARAK ALLOY Versus THE STATE OF ASSAM AND 5 ORS	DR. ASHOK SARAF MR. S CHETIA	SC, AG SC, APDCL
58	WP(C)/29/2023 B/O	NIBHA PATHAK Versus THE STATE OF ASSAM AND 10 ORS	MS. S B CHOUDHURY MR. S K DAS	SC, P AND R.D. GA, ASSAM
59	WP(C)/30/2023 CAVT. NO.15652/022, B/O	JIABUR RAHMAN LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. M KHAN MR A K DAS J. AKTAR	SC, CO OP MR. S ISLAM MR A HAWARI FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 04/01/2023

-

1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR B D DAS	12-12-2022	To	06-01-2023
3)	MR. B NATH	16-12-2022	To	06-01-2023
4)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
5)	MR. M ISLAM	20-12-2022	To	09-01-2023
6)	MR. B BARMAN	02-01-2023	To	06-01-2023
7)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
8)	MR A KAKOTI	22-12-2022	To	05-01-2023
9)	MS D D ROY	22-12-2022	To	06-01-2023
10)	MR. N ANAND	02-01-2023	To	06-01-2023
11)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
12)	MS R D MAZUMDAR	02-01-2023	To	06-01-2023
13)	MRS. B GOGOI	03-01-2023	To	05-01-2023
14)	MRS. R S CHOWDHURY	04-01-2023	To	06-01-2023
15)	MR. P PATHAK	03-01-2023	To	27-01-2023
16)	MR D K BORDOLOI	04-01-2023	To	04-01-2023
17)	MR. R BORUAH	05-01-2023	To	11-01-2023
18)	MR. P DEKA	04-01-2023	To	06-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[For Wednesday,4th January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

[CIVIL BENCH-I]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-I(RSA AND RFA) AND SPECIAL LIST(SAO AND FAO)), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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MOTION

44	CRP(IO)/324/2022 FIXED	IKBAL HUSSAIN AND ANR Versus DHANANJOY RAI AND 11 ORS	MR. T BAIDYA MR. A CHETIA MR R HOQUE	
45	CRP(IO)/11/2023 B/O	MOIN UDDIN LASKAR Versus MD. ABDUL HAKIM BARBHUIYA	MR. S BANIK MD. A H LASKAR	
46	CRP(IO)/12/2023 B/O	ROBITA BARMAN@ROBITA BARMAN KALITA Versus MANJU KALITA AND 4 ORS	MR. M A SHEIKH MR. M HUSSAIN	

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LEAVE NOTE OF ADVOCATES FOR 04/01/2023

-

1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR B D DAS	12-12-2022	To	06-01-2023
3)	MR. B NATH	16-12-2022	To	06-01-2023
4)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
5)	MR. M ISLAM	20-12-2022	To	09-01-2023
6)	MR. B BARMAN	02-01-2023	To	06-01-2023
7)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
8)	MR A KAKOTI	22-12-2022	To	05-01-2023
9)	MS D D ROY	22-12-2022	To	06-01-2023
10)	MR. N ANAND	02-01-2023	To	06-01-2023
11)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
12)	MS R D MAZUMDAR	02-01-2023	To	06-01-2023
13)	MRS. B GOGOI	03-01-2023	To	05-01-2023
14)	MRS. R S CHOWDHURY	04-01-2023	To	06-01-2023
15)	MR. P PATHAK	03-01-2023	To	27-01-2023
16)	MR D K BORDOLOI	04-01-2023	To	04-01-2023
17)	MR. R BORUAH	05-01-2023	To	11-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Wednesday,4th January 2023]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.66-127), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
71	WP(C)/7114/2015 FIXED	SMTI. JASWINDER KAUR Versus THE UNION OF INDIA and 6 ORS	MR.S P BHATTACHARJEE	GA, ASSAM C.G.C. MR.K K PARASAR(R-1) ASSTT.S.G.I.
ORDERS				
72	I.A.(Civil)/3645/2022 FIXED in WP(C)/1907/2022	JAGANNATH KUMAR Versus KRISHNA DUTTA AND 15 ORS	MR. K SINGHA	MR. B C DAS GA, ASSAM MS A DAS ASSTT.S.G.I. SC, REVENUE
	WITH WP(C)/1907/2022	KRISHNA DUTTA AND 10 ORS Versus THE STATE OF ASSAM AND 5 ORS.	MR. B C DAS MRS. S ROY MS A DAS	GA, ASSAM MR. K SINGHA (R-5) SC, RAILWAY ASSTT.S.G.I. SC, REVENUE
73	WITH Cont.Cas(C)/517/2022	THE UNION OF INDIA AND 2 ORS. Versus PALLAV GOPAL AND ANR.	MRS. A GAYAN	
74	WITH Cont.Cas(C)/725/2022	JAGANNATH KUMAR Versus PALLAV GOPAL JHA AND 6 ORS.	MR. K SINGHA MR P J PATAR	
75	WITH WP(C)/1838/2022	THE UNION OF INDIA AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR A DASGUPTA MR S CHAKRABORTY	GA, ASSAM
76	WP(C)/6078/2022 FIXED	BASED ALI Versus THE STATE OF ASSAM AND 5 ORS.	MR. H ALI MR. R A CHOUDHURY MS J BEGUM	SC, P AND R.D. MR. S DUTTA, SC, P&RD DEPTT. MR. K KONWAR MS. M BARMAN, GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 04/01/2023

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR B D DAS	12-12-2022	To	06-01-2023
3)	MR. B NATH	16-12-2022	To	06-01-2023
4)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
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16)	MR D K BORDOLOI	04-01-2023	To	04-01-2023
17)	MR. R BORUAH	05-01-2023	To	11-01-2023
18)	MR. P DEKA	04-01-2023	To	06-01-2023



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[For Wednesday,4th January 2023]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2022 TO 03-03-2023
(RELATING TO CRIMINAL BENCH(CRL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
51	Bail Appln./3308/2022 FIXED	JAHAR ALI SK AND ANR Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM
52	AB/3765/2022 B/O	SHABNAM KHANAM LASKAR @ RINKI BEGUM AND 11 ORS Versus THE STATE OF ASSAM	MR. N H LASKAR	PP, ASSAM
MOTION (BA)				
53	Bail Appln./17/2023 FIXED	SHAHIDUL ISLAM Versus THE STATE OF ASSAM	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI	PP, ASSAM
ORDERS				
54	I.A.(CrI.)/2/2023 B/O in Bail Appln./3584/2022 WITH Bail Appln./3584/2022	GHANA KANTA CHUTIA Versus THE STATE OF ASSAM, GHANA KANTA CHUTIA Versus THE STATE OF ASSAM	MR. P BOIRAGI MR. S J SARMAH MR. P BOIRAGI MR. S J SARMAH	PP, ASSAM PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 04/01/2023

1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR B D DAS	12-12-2022	To	06-01-2023
3)	MR. B NATH	16-12-2022	To	06-01-2023
4)	MR. P KHATANAR	13-12-2022	To	08-02-2023
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6)	MR. B BARMAN	02-01-2023	To	06-01-2023
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8)	MR A KAKOTI	22-12-2022	To	05-01-2023
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10)	MR. N ANAND	02-01-2023	To	06-01-2023
11)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
12)	MS R D MAZUMDAR	02-01-2023	To	06-01-2023
13)	MRS. B GOGOI	03-01-2023	To	05-01-2023
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16)	MR D K BORDOLOI	04-01-2023	To	04-01-2023
17)	MR. R BORUAH	05-01-2023	To	11-01-2023
18)	MR. P DEKA	04-01-2023	To	06-01-2023



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 16

**[THIS BENCH WILL SIT AFTER RISING OF
THE SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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BAIL HEARING

1	AB/1431/2022	FARUKH KHAN Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	
2	AB/2772/2022 FIXED	SITARAM PEGU Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
3	AB/3712/2022 FIXED	SANJAY SINGH @ SANJOY YADAV Versus THE STATE OF ASSAM	MR. M A SHEIKH K U AHMED MR. M HOSSAIN MS F INTAZ	PP, ASSAM

ORDERS

4	I.A.(CrI.)/585/2020 WITH AB/1553/2020 (D/O) in AB/1553/2020	VIKRANT KUMAR RAY, Versus FARUK AHMED AND ANR	MR. N N JHA MR. J KHAN MR. M BERIA	MR. M ALI (R-1) PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 04/01/2023

1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR B D DAS	12-12-2022	To	06-01-2023
3)	MR. B NATH	16-12-2022	To	06-01-2023
4)	MR. P KHATANAR	13-12-2022	To	08-02-2023
5)	MR. M ISLAM	20-12-2022	To	09-01-2023
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7)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
8)	MR A KAKOTI	22-12-2022	To	05-01-2023
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16)	MR D K BORDOLOI	04-01-2023	To	04-01-2023
17)	MR. R BORUAH	05-01-2023	To	11-01-2023
18)	MR. P DEKA	04-01-2023	To	06-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

**[CRIMINAL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2022 TO 03-03-2023
(RELATING TO CRIMINAL BENCH(CRL.APP.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
50	AB/17/2023 B/O	BILLAL HUSSAIN @ BILLAL ALI Versus THE UNION OF INDIA	MR. M K BORAH MS. P. KASHYAP	ASSTT.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 04/01/2023

1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR B D DAS	12-12-2022	To	06-01-2023
3)	MR. B NATH	16-12-2022	To	06-01-2023
4)	MR. P KHATANAR	13-12-2022	To	08-02-2023
5)	MR. M ISLAM	20-12-2022	To	09-01-2023
6)	MR. B BARMAN	02-01-2023	To	06-01-2023
7)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
8)	MR A KAKOTI	22-12-2022	To	05-01-2023
9)	MS D D ROY	22-12-2022	To	06-01-2023
10)	MR. N ANAND	02-01-2023	To	06-01-2023
11)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
12)	MS R D MAZUMDAR	02-01-2023	To	06-01-2023
13)	MRS. B GOGOI	03-01-2023	To	05-01-2023
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16)	MR D K BORDOLOI	04-01-2023	To	04-01-2023
17)	MR. R BORUAH	05-01-2023	To	11-01-2023
18)	MR. P DEKA	04-01-2023	To	06-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.66-128), ALONG WITH THE FOLLOWING MATTERS

IT IS FOR INFORMATION TO ALL LEARNED ADVOCATES THAT ON TUESDAYS AND THURSDAYS, OLD PENDING MATTERS WOULD BE TAKEN UP FIRST IRRESPECTIVE OF THE STAGES OF LISTING i.e. MOTION/ADMISSION/ORDERS/ HEARING ETC.EXCEPT THE PART-HEARD MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
153	WP(C)/2847/2015 FIXED	MUSST JINNATARA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR M H AHMED MS.S BORA MR S DEKA MR.S A CHOUDHURY MS. C TALUKDAR	MR.S ISLAM(R-6) MR.T A RAHMAN(R-6) MR.K M HASSAN(R-6) SC, SOCIAL WELFARE
154	WP(C)/2886/2015 FIXED	PRADIP CHANDRA BORA and 137 ORS Versus THE STATE OF ASSAM and 2 ORS	MR.A DASGUPTA MS.B DAS	GA, ASSAM MR P NAYAK, SC FINANCE DEPT. SC, INDUSTRIES
155	WP(C)/130/2016 FIXED	SADIQ RAHMAN and 12 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. A SARMA MR. U K NAIR MR. K KALITA MR. A CHETRY	SC, FINANCE and TAXATION MR. I C DEKA MS. M BURAGOHAIN
	WITH I.A.(Civil)/1149/2017 in WP(C)/130/2016	SADIQ RAHMAN and 12 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR.A SARMA MR.U K NAIR MR.K KALITA MR.A CHETRY	SC, FINANCE & TAXATION MR.Y DOLOI MRS. M RAJKUMARI (R4-10) MRS. M BURHAGOHAIN (R4-10)
	WITH I.A.(Civil)/450/2021 in WP(C)/130/2016	TARINI SAIKIA AND 6 ORS. Versus SADIQ RAHMAN AND 15 ORS.	MR. I C DEKA	MR. U K NAIR MR. A CHETRY

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LEAVE NOTE OF ADVOCATES FOR 04/01/2023

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR B D DAS	12-12-2022	To	06-01-2023
3)	MR. B NATH	16-12-2022	To	06-01-2023
4)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
5)	MR. M ISLAM	20-12-2022	To	09-01-2023
6)	MR. B BARMAN	02-01-2023	To	06-01-2023
7)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
8)	MR A KAKOTI	22-12-2022	To	05-01-2023
9)	MS D D ROY	22-12-2022	To	06-01-2023
10)	MR. N ANAND	02-01-2023	To	06-01-2023
11)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
12)	MS R D MAZUMDAR	02-01-2023	To	06-01-2023
13)	MRS. B GOGOI	03-01-2023	To	05-01-2023
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16)	MR D K BORDOLOI	04-01-2023	To	04-01-2023
17)	MR. R BORUAH	05-01-2023	To	11-01-2023
18)	MR. P DEKA	04-01-2023	To	06-01-2023



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 20

[CRIMINAL AND CIVIL BENCH-I]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH(MAC.APP.) AND SPECIAL LIST(CRP, CRP(I/O) AND MFA)), ALONG WITH THE FOLLOWING MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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JUDGMENT

39	Crl.A./338/2015 (AT 10:30 AM)	MD ABU BAKKAR SIDDIQUE Versus THE STATE OF ASSAM and ANR	MS.B HAZARIKA MS.S K NARGIS MS.A NEOG	MR.A M KHAN(R-2) MR.R ALIR-2 MR. P S LAHKAR(ADDL.PP, ASSAM)
40	MACApp./468/2019 (AT 10:30 AM)	NATIONAL INSURANCE COMPANY LIMITED Versus SRI DINESH TALUKDAR @ DINESH CH. TALUKDAR and 2 ORS	MRS. S ROY	MR. R DEKA MR. R ALI MS I DAS MR. H A AHMED

ORDERS

41	MFA/104/2022 WITH LCR, FIXED	UNION OF INDIA Versus M/S MEGHALAYA CEMENT LTD.	MR. K GOGOI	MR P MAHESWARI MR. K P MAHESWARI MS. M SHARMA MS. C SAHA
	WITH I.A.(Civil)/3329/2022 in MFA/104/2022	UNION OF INDIA Versus M/S MEGHALAYA CEMENT LTD.	MR. K GOGOI	
42	MFA/105/2022 WITH LCR, FIXED	UNION OF INDIA Versus M/S SHREE SAI PRAKASH ALLOYS PRIVATE LIMITED	MR. K GOGOI	
	WITH I.A.(Civil)/3344/2022 in MFA/105/2022	UNION OF INDIA Versus M/S SHREE SAI PRAKASH ALLOYS PRIVATE LIMITED	MR. K GOGOI	
43	MACApp./789/2022 FIXED	MOKSHED ALI @ MOSHED ALI PARAMANIK Versus THE DIVISIONAL MANAGER, UNITED INDIA INSURANCE CO. LTD. AND 5 ORS.	MR. A ROSHID MS. T BEGUM	

HEARING

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LEAVE NOTE OF ADVOCATES FOR 04/01/2023

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR B D DAS	12-12-2022	To	06-01-2023
3)	MR. B NATH	16-12-2022	To	06-01-2023
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17)	MR. R BORUAH	05-01-2023	To	11-01-2023
18)	MR. P DEKA	04-01-2023	To	06-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,4th January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 23

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2022 TO 03-03-2023
(RELATING TO CRIMINAL BENCH(CEL.REV.P.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
51	Bail Appln./19/2023 B/O	MANSUB ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED U U KHAN	PP, ASSAM
MOTION				
52	Crl.Rev.P./609/2022 FIXED	TIKEN DAS Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA MR. P TELI	PP, ASSAM
53	Crl.Rev.P./4/2023 B/O	MD. SAYED ALI AND 15 ORS Versus THE STATE OF ASSAM AND ANR	MR F HAQUE MR. S K M ALOMGIR MR N ISLAM	PP, ASSAM
54	AB/16/2023 B/O	PAWAN AGARWAL Versus THE STATE OF ASSAM	MR. M K BORAH	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 04/01/2023

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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST (I)

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[For Wednesday,4th January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.66-127), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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JUDGMENT

77	WP(C)/505/2021 AT 10:30 AM, WITH WP(C) 6315/17(D/O)	BIKRAMJIT SINGHA Versus THE INDIAN OIL CORPORATION AND 4 ORS	MR. A GOGOI MS RUKMINI BARUA MS PADMINI BARUA	GA, ASSAM MR. S B LASKAR (R-5) MR. H A LASKAR (R-5) MS N KALITA (R-5) MS D DUTTA (R-5) SC, I O C
WITH				
78	WP(C)/5277/2021	BIKRAMJIT SINGHA Versus THE INDIAN OIL CORPORATION AND 5 ORS	MR. A R BHUYAN MR. A GOGOI MS RUKMINI BARUA MS PADMINI BARUA	GA, ASSAM SC, I O C
WITH				
	I.A.(Civil)/1838/2021 in WP(C)/5277/2021	SMT. SUBIDITA NATH Versus BIKRAMJIT SINGHA AND 4 ORS.	MR. S B LASKAR MR. H A LASKAR MS N KALITA	GA, ASSAM MR. A GOGOI SC, I O C

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